

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. CA 258/2022 in CP/4507(MB)2018

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023**

NAME OF THE PARTIES: **Rajesh Madhani**
IN THE MATTER OF
Tulip Shapes & Structure Pvt. Ltd
V/s
RoC, Mumbai

APPEARANCE :

FOR THE APPLICANT
FOR THE RESPONDENT

: Adv. Prachi Wazalwar
: Adv. Mohammad Zain Khan

Section: Rule 11 of NCLT 252(1) of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **06.02.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
18.01.2023
ANKIT

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)